

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR
Schedule of the Refresher Course for Civil Judges, Junior Division of 2019 batch (Group-2)

(28.03.2022 to 01.04.2022)

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 pm to 1:00 pm	SESSION – III 1:45 pm to 3:00 pm	SESSION – IV 3:15 pm to 4:15 pm	SESSION – V 4:20 pm to 5:30 pm
28.03.2022 Monday	Inauguration Feedback from the participants, identifying issues and challenges faced on the board <i>(Contd..)</i> By: Officers of the Academy	Feedback from the participants, identifying issues and challenges faced on the board <i>(Contd..)</i> By: Officers of the Academy	Feedback from the participants, identifying issues and challenges faced on the board By: Officers of the Academy	Interactive discussion on – Key issues relating to temporary injunction under order 39 rules 1 & 2 CPC By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on – Disposal of properties: Interim & final By: Shri Tajinder Singh Ajmani, O.S.D.-I, MPSJA
29.03.2022 Tuesday	Interactive discussion on – Key issues relating to Bail [u/s 167(2), 436, 436A, 437 and other Acts] By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Law relating to Will By: Director, MPSJA	Interactive discussion on – Key issues relating to M.P. Municipal Corporation Act, 1956, M.P. Municipalities Act, 1961 and M.P. Public Trust Act, 1951 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Law of Precedent By: Director, MPSJA	Interactive discussion on – Key issues relating to Juvenile Justice (Care & Protection of Children) Act, 2015 By: Smt. Anu Singh, O.S.D., MPSJA
30.03.2022 Wednesday	Interactive discussion on – Key issues relating to execution proceedings under order 21 CPC By: Shri Dharendra Singh, Faculty Senior, MPSJA	Interactive discussion on – Key issues relating to Wild Life Protection Act, 1972 & Indian Forest Act, 1927; and Mines and Minerals (Development and Regulation) Act, 1957 By: Shri Tajinder Singh Ajmani, O.S.D.-I, MPSJA	Interactive discussion on – Key issues relating to Arms Act, Excise Act & Govansh Vadh Pratishedh Adhiniyam By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on – Key issues relating to NDPS Act, 1985 By: Shri Jayant Sharma, Faculty Junior, MPSJA	Group discussion & Presentation by participants By: Officers of the Academy

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31.03.2022 Thursday	Interactive discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Key issues relating to Evidence Act <i>(contd...)</i> By: Director, MPSJA	Interactive discussion on – Key issues relating to Evidence Act By: Director, MPSJA	Interactive discussion on – Key issues relating to Protection of Women from Domestic Violence Act, 2005 By: Smt. Anu Singh, O.S.D., MPSJA	Group discussion & Presentation by participants By: Officers of the Academy
01.04.2022 Friday	Interactive session on Negotiable Instruments Act, 1881 By: Shri Dharendra Singh, Faculty Senior, MPSJA & Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on – Key issues relating to M.P. Land Revenue Code, 1959 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Open Interactive Session on civil law & criminal law By: Director, MPSJA & Officers of the Academy	Attributes of a Judge By: Director, MPSJA	Valedictory Session & Departure

- NOTE:-** (1) This schedule is subject to the change under exigencies, if any.
(2) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.

DIRECTOR